

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 195 OF 2018 & IA No. 896 OF 2018 & IA No. 986 OF 2019****Dated: 23rd October, 2019****In the matter of:****Indian Wind Power Association****.... Appellant(s)****Versus****Tamil Nadu Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.12.2019**.

Court Master

NR